

27

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

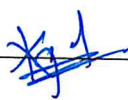
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.310/9/HDB/2018
NAME OF THE COMPANY	Ramky Infrastructure Ltd
NAME OF THE PETITIONER(S)	Baba Jagta Shuttering Pvt Ltd
NAME OF THE RESPONDENT(S)	Ramky Infrastructure Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Avinash Desai	Adv.	7702228282	
Kopal Sharraf			

ORDER

Learned counsel Mr.Santosh Jadav present for Petitioner.

Learned counsel Mr. Avinash Desai & Ms.Kopal Sharraf present for Respondent.

Respondent filed counter.

Petitioner shall file rejoinder if any within one week.

List the matter on 30.08.2018.


MEMBER JUDICIAL